NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. IA 2818/2022 In C.P. (IB)/1269(MB)2021

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: Anurag Kumar Sinha
IN THE MATTER OF
Rajul Mehta And Others
V/s
Richfeel Health and Beauty Pvt Ltd.

APPEARANCE :

FOR THE RP **:** Adv. Onkar Thakur

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.11.2022
Sushil